

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : D Suseela
Vs
Global Best Foundries Pvt Ltd & Ors

MAIN PETITION NUMBER : CP/151/2019

(IA/MA) APPLICATION NUMBERS

IA/74(CHE)/2023

ORDER

Present: Ld. Counsel Raghav Menon for the Petitioner / Respondent in
IA/74(CHE)/2023.

Ld. PCS Dr. K S Ravichandran for the Respondent / Applicant
in IA/74(CHE)/2023.

Pleadings are complete.

Arguments on behalf of the Respondent in the main CP heard.

Ld. Counsel submits that since the Court has been hearing the main
petition in which interim order has been passed, the Respondent / Applicant
does not press for IA/74/2023.

Considering the submissions and the fact that final hearing in the matter
has started, IA/74/2023 is **dismissed** as not pressed for.

Short synopsis with relevant paras of the case laws not exceeding three
pages be filed.

List the petition for hearing on **01.08.2024. (physical hearing on behalf of the Petitioner at 02.30 pm)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)
MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)